

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 2

CUSTOMS Appeal No. 10700 OF 2015-SM

[Arising out of Order-in- Appeal No KDL-CUSTOM-000-APP-475-14-15 dated 26.02.2015
passed by Commissioner of CUSTOMS-KANDLA]

Anil Aggarwal

.... Appellant

Authorised Signatory of M/s. Sanjay Furniture Palace
Hissar Road, SIRSA, HARYANA -125055

VERSUS

Commissioner of Customs, Kandla

.... Respondent

Custom House, First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat -380009

CORAM:

HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

DATE OF HEARING : 18.08.2025

DATE OF DECISION: 23.09.2025

DR. AJAYA KRISHNA VISHVESHA :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 10699 of 2015.

**(Dr. Ajaya Krishna Vishvesha)
Member (Judicial)**

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